

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA No. 766 of 2019 IN**  
**Appeal No. 213 of 2019 &**  
**IA No. 940 of 2019**

**Dated : 27<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Southern Power Distribution Company of Andhra Pradesh  
Ltd. & Anr. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Nishatnt Talwar  
Mr. Anand Kumar Shrivastava

Counsel for the Respondent(s) : Ms. Arunima Kedia for R-1

Ms. Poorva Saigal  
Ms. Tanya Saree for R-2

Mr. Aditya Kumar Singh  
Ms. Anukriti Jain for R-3

**ORDER**

Finally, one weeks' time is granted for filing reply failing which it shall be taken as nil.

List the IA for hearing on **03.09.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**